

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:785

ANSWERED ON:04.03.2005

INTERIM DIVIDEND BY PSUs

Adsul Shri Anandrao Vithoba;Sonowal Shri Sarbananda;Tripathy Shri Braja Kishore

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has asked the public sector units to pay an interim dividend;
- (b) if so, the number of PSUs paid interim dividend till December, 2004;
- (c) the revenue received by the Government in the current fiscal year on account of corporation tax and excise duty when compared to earlier estimates in this regard; and
- (d) the reasons for imposing interim dividend on such PSUs?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. S. PALANIMANICKAM)

(a), (b) & (d) In accordance with the guidelines issued by Government from time to time, all profit making Central Public Sector Undertakings are required to pay dividend to the Government as they would to any shareholder. The dividend received by Government upto 31st December, 2004 is Rs. 14558.33 crore including interim dividend which is not accounted for separately.

(c) The Revised Estimates for Corporation Tax and Excise duty for 2004-05 are Rs. 83000 crore and Rs. 100720 crore, respectively as against the Budget Estimates for 2004-05 of Rs. 88436 crore and Rs. 109199 crore, respectively.